GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1467

TO BE ANSWERED ON THE 12^{TH} DECEMBER, 2023/ AGRAHAYANA 21, 1945 (SAKA)

YOUNG OFFENDERS IN PRISONS

1467. DR. A. CHELLAKUMAR:

DR. MOHAMMAD JAWED:

SHRI BENNY BEHANAN:

SHRI T.N. PRATHAPAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of under trials in the prisons, State-wise;
- (b) the details of official definition of young offenders;
- (c) the details of Borstal schools in the country, State-wise; and
- (d) the details of guidelines issued to States/ Union Territories concerning the handling and treatment of young offenders?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY KUMAR MISHRA)

(a): The National Crime Records Bureau (NCRB) compiles prison statistics reported to it by the States and Union Territories (UTs) and publishes the same in its annual publication "Prison Statistics India". The latest published report is of the year 2022. State/UT-wise number of undertrial

prisoners lodged in the jails of the country as on 31stDecember, 2022 are given in Annexure-I.

- (b): The Model Prison Manual, 2016 prepared and circulated by the Ministry of Home Affairs to all States and UTs defines a "Young Offender" as any prisoner who has attained the age of 18 years but has not attained the age of 21 years.
- (c): State/UT-wise number of Borstal Schools in the country as on 31st December, 2022 are given in Annexure-II.
- (d): The Model Prison Manual, 2016 has a chapter on 'Young Offenders' which, inter-alia, provides that as far as possible young offenders should not be kept in institutions meant for adult and habitual offenders. The Manual also provides that Young Offenders involved in minor violations should not be kept in police custody. Instead, they should be kept with their families/guardians/approved voluntary agencies on the undertaking that they will be produced before the police, as and when required, for investigation. The Manual further provides that educational needs of young offenders must be adequately met and prison authorities may collaborate with 'open schools' for developing educational programmes for young offenders

Annexure-I State/UT-wise Number of undertrial in mates as on 31st December, 2022

1 2 3 4 5 6	ANDHRA PRADESH ARUNACHAL PRADESH ASSAM BIHAR CHHATTISGARH GOA GUJARAT	5123 184 8608 57537 12820 572
3 4 5	ASSAM BIHAR CHHATTISGARH GOA	8608 57537 12820
4 5	BIHAR CHHATTISGARH GOA	57537 12820
5	CHHATTISGARH GOA	12820
	GOA	
6		572
•	GUJARAT	
7		11129
8	HARYANA	19279
9	HIMACHAL PRADESH	1926
10	JHARKHAND	14786
11	KARNATAKA	12605
12	KERALA	5610
13	MADHYA PRADESH	26877
14	MAHARASHTRA	32883
15	MANIPUR	592
16	MEGHALAYA	829
17	MIZORAM	1049
18	NAGALAND	302
19	ODISHA	16058
20	PUNJAB	24198
21	RAJASTHAN	19233
22	SIKKIM	268
23	TAMIL NADU	11564
24	TELANGANA	4221
25	TRIPURA	735
26	UTTAR PRADESH	94131
27	UTTARAKHAND	4722
28	WEST BENGAL	23706
29	A & N ISLANDS	173
30	CHANDIGARH	832
31	DNH & DAMAN DIU	162
32	DELHI	16759
33	JAMMU & KASHMIR	4587
34	LADAKH	26
35	LAKSHADWEEP	6
36	PUDUCHERRY	210
	TOTAL	434302

State/UT-wise number of Borstal Schools as on 31st December, 2022

1 ANDHRA PRADESH 0 2 ARUNACHAL PRADESH 0 3 ASSAM 0 4 BIHAR 0 5 CHHATTISGARH 0 6 GOA 0 7 GUJARAT 0 8 HARYANA 0 9 HIMACHAL PRADESH 1 10 JHARKHAND 1 11 KARNATAKA 0 12 KERALA 1 13 MADHYA PRADESH 0 14 MAHARASHTRA 1 15 MANIPUR 0 16 MEGHALAYA 0 17 MIZORAM 0 18 NAGALAND 0 19 ODISHA 0 20 PUNJAB 1 21 RAJASTHAN 1 22 SIKKIM 0 23 TAMIL NADU 3 24 TELANGANA 1	S.No.	State/UT	Borstal School
3 ASSAM 0 4 BIHAR 0 5 CHHATTISGARH 0 6 GOA 0 7 GUJARAT 0 8 HARYANA 0 9 HIMACHAL PRADESH 1 10 JHARKHAND 1 11 KARNATAKA 0 12 KERALA 1 13 MADHYA PRADESH 0 14 MAHARASHTRA 1 15 MANIPUR 0 16 MEGHALAYA 0 17 MIZORAM 0 18 NAGALAND 0 19 ODISHA 0 20 PUNJAB 1 21 RAJASTHAN 1 22 SIKKIM 0 23 TAMIL NADU 3 24 TELANGANA 1 25 TRIPURA 0 26 UTTAR PRADESH 0 27 UTTARKHAND 0 28 WEST BENGAL 0	1	ANDHRA PRADESH	0
4 BIHAR 0 5 CHHATTISGARH 0 6 GOA 0 7 GUJARAT 0 8 HARYANA 0 9 HIMACHAL PRADESH 1 10 JHARKHAND 1 11 KARNATAKA 0 12 KERALA 1 13 MADHYA PRADESH 0 14 MAHARASHTRA 1 15 MANIPUR 0 16 MEGHALAYA 0 17 MIZORAM 0 18 NAGALAND 0 19 ODISHA 0 20 PUNJAB 1 21 RAJASTHAN 1 22 SIKKIM 0 23 TAMIL NADU 3 24 TELANGANA 1 25 TRIPURA 0 26 UTTAR PRADESH 0 27 UTTARAKHAND 0 <t< td=""><td>2</td><td>ARUNACHAL PRADESH</td><td>0</td></t<>	2	ARUNACHAL PRADESH	0
5 CHHATTISGARH 0 6 GOA 0 7 GUJARAT 0 8 HARYANA 0 9 HIMACHAL PRADESH 1 10 JHARKHAND 1 11 KARNATAKA 0 12 KERALA 1 13 MADHYA PRADESH 0 14 MAHARASHTRA 1 15 MANIPUR 0 16 MEGHALAYA 0 17 MIZORAM 0 18 NAGALAND 0 19 ODISHA 0 20 PUNJAB 1 21 RAJASTHAN 1 22 SIKKIM 0 23 TAMIL NADU 3 24 TELANGANA 1 25 TRIPURA 0 26 UTTAR PRADESH 0 27 UTTARAHAND 0 28 WEST BENGAL 0	3	ASSAM	0
6 GOA 0 7 GUJARAT 0 8 HARYANA 0 9 HIMACHAL PRADESH 1 10 JHARKHAND 1 11 KARNATAKA 0 12 KERALA 1 13 MADHYA PRADESH 0 14 MAHARASHTRA 1 15 MANIPUR 0 16 MEGHALAYA 0 17 MIZORAM 0 18 NAGALAND 0 19 ODISHA 0 20 PUNJAB 1 21 RAJASTHAN 1 21 RAJASTHAN 1 22 SIKKIM 0 23 TAMIL NADU 3 24 TELANGANA 1 25 TRIPURA 0 26 UTTAR PRADESH 0 27 UTTARAKHAND 0 28 WEST BENGAL 0	4	BIHAR	0
7 GUJARAT 0 8 HARYANA 0 9 HIMACHAL PRADESH 1 10 JHARKHAND 1 11 KARNATAKA 0 12 KERALA 1 13 MADHYA PRADESH 0 14 MAHARASHTRA 1 15 MANIPUR 0 16 MEGHALAYA 0 17 MIZORAM 0 18 NAGALAND 0 19 ODISHA 0 20 PUNJAB 1 21 RAJASTHAN 1 22 SIKKIM 0 23 TAMIL NADU 3 24 TELANGANA 1 25 TRIPURA 0 26 UTTAR PRADESH 0 27 UTTARAKHAND 0 28 WEST BENGAL 0 29 A & N ISLANDS 0 30 CHANDIGARH 0	5	CHHATTISGARH	0
8 HARYANA 0 9 HIMACHAL PRADESH 1 10 JHARKHAND 1 11 KARNATAKA 0 12 KERALA 1 13 MADHYA PRADESH 0 14 MAHARASHTRA 1 15 MANIPUR 0 16 MEGHALAYA 0 17 MIZORAM 0 18 NAGALAND 0 19 ODISHA 0 20 PUNJAB 1 21 RAJASTHAN 1 22 SIKKIM 0 23 TAMIL NADU 3 24 TELANGANA 1 25 TRIPURA 0 26 UTTAR PRADESH 0 27 UTTARKHAND 0 28 WEST BENGAL 0 29 A & N ISLANDS 0 30 CHANDIGARH 0 31 DNH & DAMAN DIU 0	6	GOA	0
9 HIMACHAL PRADESH 10 JHARKHAND 11 KARNATAKA 0 III KARNATAKA 1 III MADHYA PRADESH 0 III MAHARASHTRA 1 III MAHARASHTRA 1 III MAHARASHTRA 0 III MAGHALAYA 0 II MAGHALAYA 0 I	7	GUJARAT	0
10 JHARKHAND 1 11 KARNATAKA 0 12 KERALA 1 13 MADHYA PRADESH 0 14 MAHARASHTRA 1 15 MANIPUR 0 16 MEGHALAYA 0 17 MIZORAM 0 18 NAGALAND 0 19 ODISHA 0 20 PUNJAB 1 21 RAJASTHAN 1 22 SIKKIM 0 23 TAMIL NADU 3 24 TELANGANA 1 25 TRIPURA 0 26 UTTAR PRADESH 0 27 UTTARAKHAND 0 28 WEST BENGAL 0 29 A & N ISLANDS 0 30 CHANDIGARH 0 31 DNH & DAMAN DIU 0 32 DELHI 0 33 JAMMU & KASHMIR 0 34 LAKSHADWEEP 0	8	HARYANA	0
11 KARNATAKA 0 12 KERALA 1 13 MADHYA PRADESH 0 14 MAHARASHTRA 1 15 MANIPUR 0 16 MEGHALAYA 0 17 MIZORAM 0 18 NAGALAND 0 19 ODISHA 0 20 PUNJAB 1 21 RAJASTHAN 1 22 SIKKIM 0 23 TAMIL NADU 3 24 TELANGANA 1 25 TRIPURA 0 26 UTTAR PRADESH 0 26 UTTARAKHAND 0 27 UTTARAKHAND 0 28 WEST BENGAL 0 29 A & N ISLANDS 0 30 CHANDIGARH 0 31 DNH & DAMAN DIU 0 32 DELHI 0 33 JAMMU & KASHMIR 0 34 LAKSHADWEEP 0	9	HIMACHAL PRADESH	1
12 KERALA 1 13 MADHYA PRADESH 0 14 MAHARASHTRA 1 15 MANIPUR 0 16 MEGHALAYA 0 17 MIZORAM 0 18 NAGALAND 0 19 ODISHA 0 20 PUNJAB 1 21 RAJASTHAN 1 22 SIKKIM 0 23 TAMIL NADU 3 24 TELANGANA 1 25 TRIPURA 0 26 UTTAR PRADESH 0 27 UTTARAKHAND 0 28 WEST BENGAL 0 29 A & N ISLANDS 0 30 CHANDIGARH 0 31 DNH & DAMAN DIU 0 32 DELHI 0 33 JAMMU & KASHMIR 0 34 LADAKH 0 35 LAKSHADWEEP 0	10	JHARKHAND	1
13 MADHYA PRADESH 0 14 MAHARASHTRA 1 15 MANIPUR 0 16 MEGHALAYA 0 17 MIZORAM 0 18 NAGALAND 0 19 ODISHA 0 20 PUNJAB 1 21 RAJASTHAN 1 22 SIKKIM 0 23 TAMIL NADU 3 24 TELANGANA 1 25 TRIPURA 0 26 UTTAR PRADESH 0 27 UTTARAKHAND 0 28 WEST BENGAL 0 29 A & N ISLANDS 0 30 CHANDIGARH 0 31 DNH & DAMAN DIU 0 32 DELHI 0 33 JAMMU & KASHMIR 0 34 LADAKH 0 35 LAKSHADWEEP 0	11	KARNATAKA	0
14 MAHARASHTRA 1 15 MANIPUR 0 16 MEGHALAYA 0 17 MIZORAM 0 18 NAGALAND 0 19 ODISHA 0 20 PUNJAB 1 21 RAJASTHAN 1 22 SIKKIM 0 23 TAMIL NADU 3 24 TELANGANA 1 25 TRIPURA 0 26 UTTAR PRADESH 0 27 UTTARAKHAND 0 28 WEST BENGAL 0 29 A & N ISLANDS 0 30 CHANDIGARH 0 31 DNH & DAMAN DIU 0 32 DELHI 0 33 JAMMU & KASHMIR 0 34 LADAKH 0 35 LAKSHADWEEP 0	12	KERALA	1
15 MANIPUR 0 16 MEGHALAYA 0 17 MIZORAM 0 18 NAGALAND 0 19 ODISHA 0 20 PUNJAB 1 21 RAJASTHAN 1 22 SIKKIM 0 23 TAMIL NADU 3 24 TELANGANA 1 25 TRIPURA 0 26 UTTAR PRADESH 0 27 UTTARAKHAND 0 28 WEST BENGAL 0 29 A & N ISLANDS 0 30 CHANDIGARH 0 31 DNH & DAMAN DIU 0 32 DELHI 0 33 JAMMU & KASHMIR 0 34 LADAKH 0 35 LAKSHADWEEP 0	13	MADHYA PRADESH	0
16 MEGHALAYA 0 17 MIZORAM 0 18 NAGALAND 0 19 ODISHA 0 20 PUNJAB 1 21 RAJASTHAN 1 22 SIKKIM 0 23 TAMIL NADU 3 24 TELANGANA 1 25 TRIPURA 0 26 UTTAR PRADESH 0 27 UTTARAKHAND 0 28 WEST BENGAL 0 29 A & N ISLANDS 0 30 CHANDIGARH 0 31 DNH & DAMAN DIU 0 32 DELHI 0 33 JAMMU & KASHMIR 0 34 LADAKH 0 35 LAKSHADWEEP 0	14	MAHARASHTRA	1
17 MIZORAM 0 18 NAGALAND 0 19 ODISHA 0 20 PUNJAB 1 21 RAJASTHAN 1 22 SIKKIM 0 23 TAMIL NADU 3 24 TELANGANA 1 25 TRIPURA 0 26 UTTAR PRADESH 0 27 UTTARAKHAND 0 28 WEST BENGAL 0 29 A & N ISLANDS 0 30 CHANDIGARH 0 31 DNH & DAMAN DIU 0 32 DELHI 0 33 JAMMU & KASHMIR 0 34 LADAKH 0 35 LAKSHADWEEP 0	15	MANIPUR	0
18 NAGALAND 0 19 ODISHA 0 20 PUNJAB 1 21 RAJASTHAN 1 22 SIKKIM 0 23 TAMIL NADU 3 24 TELANGANA 1 25 TRIPURA 0 26 UTTAR PRADESH 0 27 UTTARAKHAND 0 28 WEST BENGAL 0 29 A & N ISLANDS 0 30 CHANDIGARH 0 31 DNH & DAMAN DIU 0 32 DELHI 0 33 JAMMU & KASHMIR 0 34 LADAKH 0 35 LAKSHADWEEP 0	16	MEGHALAYA	0
19 ODISHA 0 20 PUNJAB 1 21 RAJASTHAN 1 22 SIKKIM 0 23 TAMIL NADU 3 24 TELANGANA 1 25 TRIPURA 0 26 UTTAR PRADESH 0 27 UTTARAKHAND 0 28 WEST BENGAL 0 29 A & N ISLANDS 0 30 CHANDIGARH 0 31 DNH & DAMAN DIU 0 32 DELHI 0 33 JAMMU & KASHMIR 0 34 LADAKH 0 35 LAKSHADWEEP 0	17	MIZORAM	0
20 PUNJAB 1 21 RAJASTHAN 1 22 SIKKIM 0 23 TAMIL NADU 3 24 TELANGANA 1 25 TRIPURA 0 26 UTTAR PRADESH 0 27 UTTARAKHAND 0 28 WEST BENGAL 0 29 A & N ISLANDS 0 30 CHANDIGARH 0 31 DNH & DAMAN DIU 0 32 DELHI 0 33 JAMMU & KASHMIR 0 34 LADAKH 0 35 LAKSHADWEEP 0	18	NAGALAND	0
21 RAJASTHAN 1 22 SIKKIM 0 23 TAMIL NADU 3 24 TELANGANA 1 25 TRIPURA 0 26 UTTAR PRADESH 0 27 UTTARAKHAND 0 28 WEST BENGAL 0 29 A & N ISLANDS 0 30 CHANDIGARH 0 31 DNH & DAMAN DIU 0 32 DELHI 0 33 JAMMU & KASHMIR 0 34 LADAKH 0 35 LAKSHADWEEP 0	19	ODISHA	0
22 SIKKIM 0 23 TAMIL NADU 3 24 TELANGANA 1 25 TRIPURA 0 26 UTTAR PRADESH 0 27 UTTARAKHAND 0 28 WEST BENGAL 0 29 A & N ISLANDS 0 30 CHANDIGARH 0 31 DNH & DAMAN DIU 0 32 DELHI 0 33 JAMMU & KASHMIR 0 34 LADAKH 0 35 LAKSHADWEEP 0	20	PUNJAB	1
23 TAMIL NADU 3 24 TELANGANA 1 25 TRIPURA 0 26 UTTAR PRADESH 0 27 UTTARAKHAND 0 28 WEST BENGAL 0 29 A & N ISLANDS 0 30 CHANDIGARH 0 31 DNH & DAMAN DIU 0 32 DELHI 0 33 JAMMU & KASHMIR 0 34 LADAKH 0 35 LAKSHADWEEP 0	21	RAJASTHAN	1
24 TELANGANA 1 25 TRIPURA 0 26 UTTAR PRADESH 0 27 UTTARAKHAND 0 28 WEST BENGAL 0 29 A & N ISLANDS 0 30 CHANDIGARH 0 31 DNH & DAMAN DIU 0 32 DELHI 0 33 JAMMU & KASHMIR 0 34 LADAKH 0 35 LAKSHADWEEP 0	22	SIKKIM	0
25 TRIPURA 0 26 UTTAR PRADESH 0 27 UTTARAKHAND 0 28 WEST BENGAL 0 29 A & N ISLANDS 0 30 CHANDIGARH 0 31 DNH & DAMAN DIU 0 32 DELHI 0 33 JAMMU & KASHMIR 0 34 LADAKH 0 35 LAKSHADWEEP 0	23	TAMIL NADU	3
26 UTTAR PRADESH 0 27 UTTARAKHAND 0 28 WEST BENGAL 0 29 A & N ISLANDS 0 30 CHANDIGARH 0 31 DNH & DAMAN DIU 0 32 DELHI 0 33 JAMMU & KASHMIR 0 34 LADAKH 0 35 LAKSHADWEEP 0	24	TELANGANA	1
27 UTTARAKHAND 0 28 WEST BENGAL 0 29 A & N ISLANDS 0 30 CHANDIGARH 0 31 DNH & DAMAN DIU 0 32 DELHI 0 33 JAMMU & KASHMIR 0 34 LADAKH 0 35 LAKSHADWEEP 0	25	TRIPURA	0
28 WEST BENGAL 0 29 A & N ISLANDS 0 30 CHANDIGARH 0 31 DNH & DAMAN DIU 0 32 DELHI 0 33 JAMMU & KASHMIR 0 34 LADAKH 0 35 LAKSHADWEEP 0	26	UTTAR PRADESH	0
29 A & N ISLANDS 0 30 CHANDIGARH 0 31 DNH & DAMAN DIU 0 32 DELHI 0 33 JAMMU & KASHMIR 0 34 LADAKH 0 35 LAKSHADWEEP 0	27	UTTARAKHAND	0
30 CHANDIGARH 0 31 DNH & DAMAN DIU 0 32 DELHI 0 33 JAMMU & KASHMIR 0 34 LADAKH 0 35 LAKSHADWEEP 0	28	WEST BENGAL	0
31 DNH & DAMAN DIU 0 32 DELHI 0 33 JAMMU & KASHMIR 0 34 LADAKH 0 35 LAKSHADWEEP 0	29	A & N ISLANDS	0
32 DELHI 0 33 JAMMU & KASHMIR 0 34 LADAKH 0 35 LAKSHADWEEP 0	30	CHANDIGARH	0
33 JAMMU & KASHMIR 0 34 LADAKH 0 35 LAKSHADWEEP 0	31	DNH & DAMAN DIU	0
34 LADAKH 0 35 LAKSHADWEEP 0	32	DELHI	0
35 LAKSHADWEEP 0	33	JAMMU & KASHMIR	0
	34	LADAKH	0
36 PUDUCHERRY 0	35	LAKSHADWEEP	0
	36	PUDUCHERRY	0
TOTAL 10		TOTAL	10
